

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103
IB-337(ND)/2020

IN THE MATTER OF:

M/s. Pawan Security Services

Vs.

Ansal Urban Condominiums Pvt. Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 28.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

Put up on 26th March 2020.

- S-d -

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)